

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2718
ANSWERED ON:26.08.2013
LOAN TO HANDLOOMS
Ram Shri Purnmasi

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government proposes to formulate any scheme to give reservation in priority sector loan for the handlooms belonging to the Scheduled Caste and Scheduled Tribe people; and

(b) if so, the details thereof along with existing provision for such classification in the current Five Year Plan?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): In order to provide loans at concessional rate to handloom weavers, the Government of India (GoI) has approved Institutional Credit component under Integrated Handlooms Development Scheme (IHDS) on 18th December 2011, wherein the GoI is providing margin money assistance @ Rs.4200/- per weaver, interest subvention @ 3% p.a. for 3 years from the date of the first disbursement and credit guarantee through Credit Guarantee Trust for Micro & Small Enterprises (CGTMSE). This scheme is applicable to all handloom weavers, including weavers belonging to schedule caste (SC) and schedule tribes (STs). Further, Finance Minister has announced loan to handloom sector at 6% interest rate in the budget of 2013-14. Besides, handloom weaving falls under the category of priority sector lending.